

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

40. C.P. (IB)/240(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022**.

NAME OF THE PARTIES: M/s. Cu- Built Engineers Pvt. Ltd.  
VS  
Single Point Source Exports Pvt. Limited

SECTION: 9 of IBC, 2016

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**ORDER**

The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing on **14.11.2022**.

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/